

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 2 OF 2015 &
IA NOS. 19, 20 & 96 OF 2016**

Dated: 16th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Gujarat Urja Vikas Nigam Ltd.

.....Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.....Respondent (s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran

Counsel for the Respondent(s)

:

Ms. Suparna Srivastava

Mr. S.R. Pandey (Rep.) for R-1

Mr. Vikrant Pachnando

Mr. Mahesh Agarwal for R-2

ORDER

List the matter for further hearing on **19.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**